

**Encroached land in NDMC areas**

1881. DR. JANARDHAN WAGHMARE : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has done any study of the increase in the numbers of the persons residing in unauthorized structures in NDMC areas, New Delhi by encroaching on public land before and after the grant of electric connections to such illegal structure;

(b) if so, the outcome thereof;

(c) the steps being taken to disconnect the electricity in the light of study; and

(d) the steps being taken to maintain law and order and hygienic conditions in and around the encroached land in NDMC areas?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) No, Sir.

(b) and (c) Do not arise.

(d) The New Delhi Municipal Council has deployed sanitation staff for cleaning and removal of garbage from all parts of its areas. The local police takes all steps to maintain law and order.

**Proposal of National Intelligence Grid turned down by CCS**

1882. SHRI B.S. GNANADESIKAN : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has proposed to set up the much debated National Intelligence Grid which will allow investigating enforcement and intelligence agencies to access real time information easily;

(b) if so, the details thereof;

(c) whether the proposal was turned down by Cabinet Committee on Security (CCS) over privacy concern and objection raised by several Ministries; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : (a) and (b) Government of India has set up National Intelligence Grid (NATGRID), as an attached office of the Ministry of Home Affairs with effect from 01.12.2009 with an aim to link data bases which would be an input in combating terrorism.

(c) No Sir.

(d) In view of (c) above, does not arise.

**Total number of Naxalites in the country**

1883. SHRI NARESH GUJRAL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the Government estimates of the total number of armed naxalites in the country; and

(b) how many CRPF and other Paramilitary personnel have been killed in action against the naxalites so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : (a) As per available inputs, the total strength of armed cadres of naxalites is around 8500.

(b) The total number of security personnel killed by the naxals in the current year, upto 31st July, is 218.

**Checking flow of funds to terrorist organisations**

†1884. SHRI KAPTAN SINGH SOLANKI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that terrorist organisations are making transaction of money through domestic and foreign trusts, NGOs and religious institutions;

(b) if so, the details thereof;

(c) whether it is also a fact that legal framework of India regarding these institutions and organisations is weak and ineffective; and

(d) if so, whether Government has made any policy to make the law more effective?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : (a) and (b) As per available information instances of terrorist organisations using domestic trust, NGOs etc. to receive funds for terrorism has not come to notice. However, from a terrorist financing risk perspective, foreign organizations and trusts, particularly those based in countries, which provide a safe haven to terrorist acting against India, are considered a potential source of terrorist financing.

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†Original notice of the question was received in Hindi.